Regional Cooperation Meeting in New Delhi in the first week of August, 1983.

Written Answers

(b) and (c) The Sri Lankan Foreign Minister discussed the situation in Sri Lanka with our Prime Minister and Foreign Minister. The Sri Lankan Foreign Minister's attention was drawn to the fact that in the ethnic violence in Sri Lanka, Indian nationals, includ ing the Indian High Commission offi cials, and their houses were attacked. It was made clear to the visiting Foreign Minister that although the problem was an internal matter of Sri Lanka because of the close his toric and personal ties between India and Sri Lanka the sufferings of the Tamil community in Sri Lanka was a great matter of concern and people anguish for the all over India and particularly in the State of Tamil Nadu. Our views were also explained to some of the other Foreign Ministers who were here.

The Sri Lankan Foreign Minister informed us that the Sri Lankan law enforcement agencies were re-establishing their control and would be able to assure the safety of all segments of the population.

Construction of Flats for the Retired Government Employees

*292. SHRIMATI PREMILABAI DAJISAHEB CHAVAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the land for the construction of flats for the retired Government employees in Delhi under the scheme ajjjfio'uncea in 1982 has not so far been earmarked;

(b) if so, what are the reasons therefor: and

(c) by when the D.D.A. propose to v construct and allot th_e flats ^{to} the re tired personnel?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): (a) and (b) The

DDA has reported that under their , Self Financing Scheme $_no$ land is earmarked for individual schemea| registrations invited from time to time, including the Special Scheme for Retired and Retiring Public servants. The flats are allotted out of the general pool of houses, constructed under this Scheme i_n various parts of Delhi.

to Questions

(c) Within two years.

Allocation fo_r small and marginal farmers

•293. SHRI INDRADEEP SINHA: SHRI SURAJ PRASAD:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that there is a provision of Rs. 250 crores in the budget for the small and marginal farmers;

(b) whether it is also a fact that matching grants ar_e not being made by the State Governments; and

(c) what wa_s the allocation made last year by the Central Government (and what was the matching grants made by the States?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) A lump sum provision of Rs. 300 crore was made in the Ministry of Finance Demands for giving grants-in-aid to States on the basis of their better performance in implementing specific programmes for the benefit of weaker sections of the Community and for certain other scheme. Out of the above allocation, Rs 125 crore have been earmarked for implementing the scheme of assistance to small and marginal farmers for increasing agricultural production which represents Government of India share of roughly 50 per cent of the total outlay of Rs. 250 crores. The balance, which is